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#### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ OMP (ENF.) (COMM.) 7/2019, EX.APPL.(OS) 297/2023

## SH. I.P. CHOPRA SOLE PROPRIETOR OF M/S. KIRAN CONSTRUCTION CO. ..... Decree Holder Through: Mr. Sandeep Sharma, Mr. A

h: Mr. Sandeep Sharma, Mr. Aman Dhyani and Ms. Kanchan Semwal, Advocates.

versus

INDIAN OIL CORPORATION LTD. THROUGH ITS GENERAL MANAGER (PROJECTS) ..... Judgement Debtor Through: Ms. Menaka Guruswami, Sr. Advocate with Ms. Priya Puri, Mr. Utkarsh Pratap, Ms. Tanvi Nigam and Mr. Animesh Upadhyay, Advocates.

## CORAM: HON'BLE MR. JUSTICE MANOJ KUMAR OHRI <u>O R D E R</u> 01.11.2023

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List on 12.01.2024 alongwith O.M.P. (COMM) 328/2020.

# MANOJ KUMAR OHRI, J

NOVEMBER 1, 2023